THE MINISTER OF INTERNATIO-MANURHAY NAT. TRADE (SHRI SHAH): (a) Yes, Sir.

(b) Government is not importing for the present further imports under the U.S. non-project assistance.

## IMPORT OF POLYNOSIC FIREM

- 180. SHRT SITARAM JAIPURIA: Will the Minister of International TRADE be pleased to state:
- (a) whether there is any proposal under Government's consideration to import polynosic fibre; and
- (b) if so, what are the details of the proposal?

THE MINISTER OF INTERNATIO-NAL TRADE (SHRI MANURHAI SHAH): (a) and (b) No. Sir. But if any party or laboratories require these fibres for carrying out some experiments on blending of fibres, Government would consider such requests favourably.

## ACTION AGAINST COMPANIES

- 181. SHRI M. P. BHARGAVA will the Minister of Industry be pleased to state
- (a) whether action has been taken against companies for violation of the provisions of the Company Law during the year ending 30th June. 1963:
- (b) whether auditors have heen appointed by Government to check the accounts of any company during the same period; and
- prosecutions (c) whether have been launched against any company during this period?

THE MINISTER OF INDUSTRY (SHRI N. KANUNGO): (a) Yes, Sir.

(b) The auditors in all Government companies are appointed by Government. Apart from this, Government can order special audit under section 233A. During the year ending 30th 400 RS-3.

June 1963, no special audit was ordered, although the report of such a special audit ordered earlier was received in March 1962.

(c) The total number of prosecutions launched against companies for violation of the provisions of the Company Law during the year ending 30th June 1963 was 4573

SUPERVISORY AND COMPULSORY SURVEY SCHEME FOR COTTON

- 182 SHRI B. D. KHOBARAGADE: Will the Minister of International Trade be pleased to state:
- (a) whether it is a fact that supervisory and compulsory survey schemes for cotton have caused great loss and harassment to the cultivators and traders:
- (b) whether it is a fact that a demand has been made by the cultivators and the traders that this scheme should be abolished: and
- (c) if so, what is the decision Government?

THE MINISTER OF INTERNATION-AL TRADE (SHRI MANUBHAI SHAH): (a) No. Sir.

(b) and (c) Some representations have been received. Government have already announced very early their decision to continue the schemes with certain modifications which have been made with a view to avoiding under hardship to cotton-growers and trade and as the crop is estimated to be satisfactory, the scheme maintaining its basic aspects of quality control grading, will not cause any hardship to growers or other interests.

SUPPLY OF GOLD TO INDUSTRIAL USERS

- 183. SHRI B. D. KHOBARAGADE: Will the Minister of FINANCE be pleased to state:
- (a) whether Government have formulated any scheme for supply pure gold to the industrial users;